

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27699/2018

(Arising out of impugned final judgment and order dated 10-01-2017 in FAO No. 3837/2015 passed by the High Court Of Punjab & Haryana At Chandigarh)

PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD. & ANR.Petitioner(s)

VERSUS

M/S. SANMAN RICE MILLS & ORS.

Respondent(s)

(TO BE TAKEN UP AT 2.00 P.M.)

Date : 16-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Sanchar Anand, Adv.
Dr. Ravinder Kumar Anand, Adv.
Mr. Devendra Singh, AOR
Mr. Anant Kumar Vatsya, Adv.
Mr. Aman Kumar Thakur, Adv.
Mr. Arjun Rana, Adv.

For Respondent(s) Mr. Shree Pal Singh, AOR
Mr. Abhimanyu Tewari, Adv.
Ms. Eliza Bar, Adv.
Mr. Siddant Saroha, Adv.
Mr. Sidhant Awasthy, Adv.
Mr. Abhijeet Chaudhary, Adv.
Mr. Manav Bhalla, Adv.
Mr. Praveen Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List for disposal at 2.00P.M. on 20.08.2024.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)